

ted during the last 3 years are as follows :

Year ended	Debentures		Equity Shares		Total	
	Face Value	Book Value	Face Value	Book Value	Face Value	Book Value
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
31st March, 1967 ..	20,00,000	19,60,000*	15,75,700	21,070	35,75,700	19,81,070
31st March, 1968			7,000	15,246	7,000	15,246
31st March, 1969 ..	8,000	7,695	5,000	11,043	13,000	18,738

* Includes 15,657 Bonus Share of Rs.100 each F. P. for which there is no corresponding Book Value.

REHABILITATION OF ASHOK PAPER MILLS, DARBHANGA

6317. **Shri Bhogendra Jha** : Will the Minister of **Industrial Development, Internal Trade and Company Affairs** be pleased to refer to the reply given to Unstarred Question No. 3343 on the 17th March, 1970, regarding the Ashok Paper Mills, Darbhanga and Thakur Paper Mills, Samastipur and state :

(a) whether it is a fact that the proposed scheme for the rehabilitation of the Ashok Paper Mills, Darbhanga in collaboration with the Governments of Bihar and Assam provides for the total shifting of all the pulp and paper machines to Assam and installation of a new (thirty-ton-a-day) machine at the present site after importing the same ;

(b) whether the people of Darbhanga are determined to oppose the shifting of these machines ; and

(c) if so, the steps being taken up to rehabilitate the Mill at the present site ?

The Minister of Industrial Development, Internal Trade and Company Affairs (Shri F. A. Ahmed) : (a) The proposed scheme for the rehabilitation of Ashok Paper Mills as received from the Government of Assam provides for shifting of most of the existing machinery lying at

Darbhanga to Assam and also for installation of a new paper plant in Darbhanga to be fed on pulp to be supplied from the plant at Assam.

(b) and (c) The information is being collected and will be laid on the Table of the House.

WRONG FIXATION OF SENIORITY OF SHED KHALLASI, ETC., IN SAMASTIPUR DIVISION (NORTH EASTERN RAILWAY)

6318. **Shri Bhogendra Jha** : Will the Minister of **Railways** be pleased to state :

(a) whether it is a fact that a seniority list (provisional) was published on the 1st April, 1969 in Samastipur Division of the North Eastern Railway in which Shed Khallasi and B. M. Khallasi having opted for the group of engine cleaners have been treated for seniority from the date of their appointment in the Railway Service to the detriment of those who were formally selected as engine cleaners on the basis of different syllabus and standard ;

(b) whether there is a great demand for the reversal of the said order and, if so, whether it is proposed to review the same ; and

(c) if it is not proposed to review the position, the reasons therefor ?

The Minister of Railways (Shri Nanda): (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

ALLEGED DESTRUCTION OF DOCUMENTS CONNECTED WITH ELYAPERUMAL COMMITTEE

6319. Shri Suraj Bhan : Will the Minister of Law and Social Welfare be pleased to state :

(a) whether it is a fact that some documents connected with the Elyaperumal Committee on Untouchability etc., in the office of the Director-General, Backward Classes, Department of Social Welfare, have been deliberately destroyed ;

(b) whether it is also a fact that the Short hand note book of the Steno grapher attached with the Director General containing the dictation of the said Officer embodying the whole dissenting note appearing in the name of one Shri R. Achhutan in the Report of the said Committee is one of the said documents destroyed ;

(c) whether it is further a fact that the preservation of the said note book and other documents was specifically sought for and, if so, by whom and when ;

(d) the reasons why the documents in question have been destroyed ; and

(e) the name and designation of the person responsible for this and the action taken against him ?

The Minister of State in the Ministry of Law and in the Department of Social Welfare (Dr. (Shrimati) Phulrenu Guha) : (a) No.

(b) No.

(c) to (e). The Hon'ble Member had written to the Chairman of the Parliamentary Committee on the Welfare of Scheduled Castes and Scheduled Tribes asking that all documents pertaining to the Elyaperumal Report should be preserved. All available documents are being preserved. The short-hand note books referred to had however, been destroyed in the normal course before the requisition was received.

PAID RESTS TO CASUAL LABOUR EMPLOYED IN DELHI AREA (NORTHERN RAILWAY)

6320. Shri Suraj Bhan : Will the Minister of Railways be pleased to state :

(a) whether the casual labour employed over the Northern Railway in Delhi area is given unpaid rests as against paid rests given to such people outside Delhi area ;

(b) whether Government have any proposal under consideration to remove this discrimination ; and

(c) if not, the reasons therefor ?

The Minister of Railways (Shri Nanda) : (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

रेलवे अस्पताल भटिडा (उत्तर रेलवे) के मृत चतुर्थ श्रेणी कर्मचारियों के परिवारों को भविष्य निधि तथा परिवार पेंशन का भुगतान

6321. श्री निहाल सिंह : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) रेलवे अस्पताल भटिडा (उत्तर रेलवे) के उन चतुर्थ श्रेणी के कर्मचारियों की संख्या कितनी है जिनकी मृत्यु 1964 और 1968 के बीच हुई और उनमें से उनकी संख्या कितनी है जिनके आश्रितों को परिवार पेंशन मंजूर की गई थी तथा भविष्य निधि का भुगतान किया गया था और उनमें से उनकी संख्या कितनी है जिनको परिवार-पेंशन मंजूर नहीं की गई थी ;

(ख) उक्त सभी मृत कर्मचारियों के परिवारों की परिवार-पेंशन मंजूर करने के बारे में सरकार द्वारा क्या कार्यवाही की जा रही है और इस बारे में विलम्ब के क्या कारण हैं ; और

(ग) क्या सरकार का विचार यह सुनिश्चित करने के लिये एक पृथक पेंशन विभाग बनाने का है कि सेवा काल में मरने वाले तथा सेवा निवृत्त पाने वाले कर्मचारियों के आश्रितों को शीघ्र पेंशन मिले ?

रेलवे मंत्री (श्री निन्वा) : (क) से (ग). सूचना इकट्ठी की जा रही है और सभा-पटल पर रख दी जायेगी।